

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 527 of 2020

IN THE MATTER OF:

M/s. MCC Concrete

... Appellant

Versus

M/s. Northway Spaces Ltd.

...Respondent

Present:

For Appellant : Mr. Malak Bhatt, Advocate

For Respondent : Mr. Manu Aggarwal, Advocate

O R D E R
(Through Virtual Mode)

14.08.2020 Mr. Manu Aggarwal, Advocate appears on behalf of the Respondent who shall file his reply-affidavit within three weeks. Rejoinder, if any, may be filed within a week thereof.

List the matter 'for Admission (After Notice)' on **14th September, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson)

[Dr. Alok Srivastava]
Member (Technical)

[Shreesha Merla]
Member (Technical)

/ns/gc/